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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO(OS) (COMM) 102/2024**

**SPICEJET LIMITED**

.....Appellant

Through: Mr Amit Sibal, Sr. Advocate with Mr  
K. R. Sasiprabhu, Mr Kartikeya  
Asthama, Mr Vinamra Kopihara and  
Mr Dapan Sachdeva, Advocates.

versus

**TWC AVIATION CAPITAL LIMITED**

.....Respondent

Through: Mr Sudhanshu Batra, Sr. Advocate  
with Mr Ankur Mahindro, Mr Rohan  
Taneja and Mr Aditya Kapur,  
Advocates.

**CORAM:**

**HON'BLE MR JUSTICE RAJIV SHAKDHER**

**HON'BLE MR JUSTICE AMIT BANSAL**

**ORDER**

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**19.07.2024**

**[Physical Hearing/Hybrid Hearing (as per request)]**

1. List the matter on 29.07.2024, along with Cont. Cas.(C) 1088/2024.

**RAJIV SHAKDHER, J**

**AMIT BANSAL, J**

**JULY 19, 2024 / tr**

*[Click here to check corrigendum, if any](#)*